

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART - I

### BUDGET SESSION

MONDAY 9<sup>TH</sup> MARCH, 2015

1. The House met at 10 a.m. with Hon'ble Speaker in the Chair, and transacted business till 2.10 p.m., with a break after the Governor's Address for tea.

The day was allotted for Government Business.

National Anthem was played.

The Hon'ble Governor of Meghalaya addressed the House under Article 176 of the Constitution of India.

2. The Hon'ble Speaker announced the Report of the Business Advisory Committee under Rule 230.

3. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved *“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”*.

4. **Panel of Chairmen:**

The Hon'ble Speaker announce the names of Members nominated by him to the Panel of Chairmen under Rule 9(1).

- a. Shri Martin M. Danggo, MLA.
- b. Shri Ronnie V. Lyngdoh, MLA.
- c. Shri Metbah Lyngdoh, MLA.
- d. Shri Nihim D. Shira, MLA.

5. **Laying of Reports:**

- a. Dr. Mukul Sangma, Chief Minister in-charge Mining and Geology laid the Thirty Second Annual Report of the Meghalaya Mineral Development Corporation Limited for the year 2012-13.
- b. Dr. Mukul Sangma, Chief Minister in-charge Commerce and Industries laid the following Report of the Meghalaya Industrial Development Corporation Limited:

- i. Thirty three Annual Report for the year 2003-2004.
- ii. Thirty four Annual Report for the year 2004-2005.
- iii. Thirty five Annual Report for the year 2005-2006.
- iv. Thirty six Annual Report for the year 2006-2007.
- v. Thirty seven Annual Report for the year 2007-2008.
- vi. Thirty eight Annual Report for the year 2008-2009.
- vii. Thirty nine Annual Report for the year 2009-2010.
- c. Shri Clement Marak, Minister in-charge Power laid the Sixth Annual Report of the Meghalaya State Electricity Regulatory Commission 2012-2013.

**6. Obituary References:**

Rich and glowing tributes were paid to (L) Shri Clifford R. Marak, MLA from Chokpot Constituency who passed away on 28<sup>th</sup> February, 2015.

Members who paid tribute were Dr. Mukul Sangma, Chief Minister, Dr. Donkumar Roy, Leader of Opposition, Dr. D. D. Lapang, Shri Salseng C. Marak, Shri Paul Lyngdoh, Shri Martin M. Danggo, Shri K. P. Pangniang, Shri Metbah Lyngdoh, Shri Pynshngainlang Syiem, Shri James K. Sangma, Shri A. L. Hek, Shri Ardent M. Basaiawmoit, Smti. Roshan Warjri, Dr. M. Ampareen Lyngdoh, Shri Saleng A. Sangma, Shri John Leslee Sangma, Dr. Jemino Mawthoh, Shri Nihim D. Shira and finally the Hon'ble Speaker. The hon'ble Members spoke extensively and also remembered (L) Shri Clifford Marak's contribution to the House, the Assembly Committees, and the State as a whole.

Obituary Reference was also paid by the above Members on the passing away of (L) Andanda Pathak, (L) Jarbam Gamlin, (L) Abdul Rehman Antulay, (L) Sarojini Mahishi, (L) Anil Sarkar, (L) R. R. Patil, (L) Daggubati Ramanaidu, (L) Kalindi Charan Behera, (L) Ram Sunder Das, (L) Pheiroijam Parijat Singh and (L) G. Karthikeyan.

Two minutes silence was observed as a mark of respect to the departed souls.

**7. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 10<sup>th</sup> March, 2015.

*Dated Shillong,  
the 9<sup>th</sup> March, 2015*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly*